

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : CA/1(IB)/CB/2017

NAME OF PETITIONER(S) : ALCON LABORATORIES (I) PVT LTD

NAME OF THE RESPONDENTS (S) : VASAN HEALTHCARE PVT LTD

UNDER SECTION : Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mr. Vijay Narayan
for Sr. Counsel
Arjun Suresh &
R. Sinduja
(Dua Associates)

Counsel for Petitioner

R. Sinduja

S. R. Rajagopal
Rohan Rajasekaran
Preeti - S. Arasu
Yashwanth Rajan

Counsel for Respondent

Preeti S. Arasu

ORDER

Counsel representing both the parties are present. The matter is posted for continuation of arguments. Put up on 16.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)